

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1163 (H)
TO BE ANSWERED ON 11th FEBRUARY, 2022

EXPORT OF IT INDUSTRY SERVICES

1163(H). SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether it is a fact that Government has a target to make the export of information technology industry services reach \$ 1000 billion in the next one decade; and
- (b) the scheme-wise details of the schemes run by Government to promote the information and technology industry?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) and (b): Government of India (GoI) has taken various initiatives to promote Information Technology and Information Technology enabled Services (IT/ ITeS) sector in the country. Some of the initiatives are as detailed below:

- i. **Software Technology parks of India (STP) Scheme:** Software Technology Parks of India (STPI), an autonomous society under Ministry of Electronics and Information Technology is implementing Software Technology parks of India (STP) Scheme, which is a 100% export oriented Scheme for the development and export of computer software, including export of professional services using communication links or physical media. The exports by STPI registered IT/ ITeS Units for the year 2020-21 were Rs. 5.02 lakh crore.
- ii. **Special Economic Zones (SEZs):** The SEZ Act, 2005, supported by SEZ Rules, came into effect on 10th February, 2006, providing for simplification of procedures and for single window clearance on matters relating to central as well as state governments. The main objectives of the SEZ Act are:

- generation of additional economic activity
- promotion of exports of goods and services
- promotion of investment from domestic and foreign sources
- creation of employment opportunities
- development of infrastructure facilities

The exports by IT/ITeS units in SEZs for the year 2020-21 were Rs. 5.1 lakh crore.

- iii. **National Policy on Software Products-2019:** GoI has approved National Policy on Software Products-2019 with an aim to develop India as the global software product hub, driven by innovation, improved commercialization, sustainable Intellectual property (IP), promoting technology start-ups and specialized skill sets, for development of the sector, based on ICT. The objective of the policy is to create a robust Indian Software Product development ecosystem leading to ten-fold increase in India share of the Global Software product market and so as to generate direct and indirect employment for 3.5 million people by 2025.
- iv. **Next Generation Incubation Scheme (NGIS)** has been approved to support software product ecosystem and to address a significant portion of National Policy on Software Product (NPSP 2019). It is envisaged to create a vibrant software product ecosystem to complement the robust IT Industry for continued growth, new employment and enhance competitiveness.
- v. Some other initiatives to promote IT sector exports include Future Skills PRIME, Market Development Initiative in Nordics and Africa Region, Market Outreach Initiatives etc. under Champion Sector Services Scheme (CSSS).
